station against two Farmers, one Trader and one Seed Producer company for the violation of the Rules for Manufacture, Use, Import-Export and Storage of Hazardous Micro Organism Engineered Organism or Cell, 1989 and Environment (Protection) Act, 1986.

Problem of single use plastic in Delhi

2280. SHRI VIJAY GOEL: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken to address the problem of single use plastic in Delhi;
- (b) the amount allocated and utilised for it during the last two years; and
- (c) the steps Government has taken to address the problems of Ghazipur landfill?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) and (b) The Central Government has notified Plastic Waste Management Rules, 2016, which *inter alia* regulates manufacture, sale, distribution and use of plastic carry bags including plastic sheets for packaging or wrapping. The use of plastic carry bags, including polyethylene carry bags, with thickness less than 50 microns is prohibited. Further, sachets using plastic material are prohibited for storing, packing or selling gutkha, tobacco and pan masala.

Further, the Government of the'NCT of Delhi had introduced a notification on manufacture, import, storing, selling and transportation of plastic carry bags in 2012. The notification also includes ban on use of plastic cover, plastic sheet, plastic film or plastic tube to pack any book including magazine, invitation card or greeting card etc. However, All India Plastic Industries Association filed a petition in the Hon'ble High Court of Delhi seeking stay on the implantation. The Hon'ble High Court stayed the matter & transferred the case to Hon'ble NGT in 2016. The Hon'ble NGT passed an interim order wherein the Tribunal issued order to ban all plastic carry bags below 50u thickness.

(c) Gazipur land-fill sites in Delhi is in operation for more than 20 years. Presently, garbage generation in East Delhi Municipal Corporation (EDMC) is approximate 2600-2800 tonne per day (TPD). EDMC has one Waste to Energy Plant at Ghazipur with processing capacity of 1000-1500 tonne per day generating 12 MW of electricity.

Further, to reduce the burden on Ghazipur landfill site EDMC has taken several

measures which *inter alia* include (i) 100% source segregation in three wards (ii) initiated source segregation in other wards (iii) work has been awarded for door to door segregated collection of garbage (iv) 10 decentralized composters with capacity 1 TPD have been installed(v) 2 Bio-Methanation Plantswith 5 TPD capacity have been installed (vi) pit composting is being practiced at various locations (vii) other decentralize waste processing facilities have been initiated(viii) Joint Venture with NTPC formed in the ratio 26:74 for establishment for 2000 TPD integrated waste processing facility(ix)Biomining at Ghazipur landfill site has been started (x) combustibles collected during the source segregation being sent to waste to energy plant at Ghazipur.

Non-implementation of plastic ban

2281. SHRI SANJAY SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the reasons for not implementing the plastic ban;

(b) the number of times plastic has been banned in India in the last ten years, State-wise;

(c) the details of fines imposed including year and number of fines levied during the ban period; and

(d) the details of plans to ensure legitimate implementation of plastic ban?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (d) The Central Government has notified Plastic Waste Management Rules, 2016, which *inter alia* regulates manufacture, sale, distribution and use of plastic carry bags including plastic sheets for packaging or wrapping. The use of plastic carry bags, including polyethylene carry bags, with thickness less than 50 microns is prohibited. Further, sachets using plastic material are prohibited for storing, packing or selling gutkha, tobacco and pan masala.

Many States/UTs through their own notifications have imposed partial or complete prohibition on the use of plastic carry bags/single use plastic. 23 States and 9 UTs have issued notifications/orders introducing regulations pertaining to ban on plastic carry bags and/or other single-use plastic items. The state wise list with respect to banning of plastic is given in Statement (*See* below).

21 States/UTs have imposed fine, issued notices, closure directions to the defaulters & seized the material in their respective State/UT.